


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.149/ BB/2017	-	For compliance of addl. information raised by registry	252(3)	Sriram Agro Agencies Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Anandkumar Hippasagi P.C.s. 8147588559	Petitioner	

ORDER

PCS for Petitioner is present. He reported that, he has filed additional information as called for by the registry. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. PCS is directed to collect the notice from the registry and to serve it on ROC and to file acknowledgement. List it on 12/12/2017.


Member (T)


Member (J)